

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	Deendayal G Dhanure
2.	Comp. App. (AT) (Ins) No. 194 of 2022	Omega Laser Products B.V. Vs. Anil Agrawal & Anr. With	Sarjonanand Jha	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1
3.	Comp. App. (AT) (Ins) No. 195 of 2022	Tushar Kant Jindal Vs. Anil Agrawal	Nishant Menon	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 523 of 2022	Surendra Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Mohan Lal Jain Liquidator of Kaliber Associates Ltd. & Anr.	Lokesh Mishra	
5.	Comp. App. (AT) (Ins) No. 525 of 2022	PLBB Products Pvt. Ltd. Vs. Piyush Periwal	Arijit Mazumdar	
6.	Comp. App. (AT) (Ins) No. 526 of 2022 (With Defects)	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.	Sidhartha Barua	

For Hearing

7.	Comp. App. (AT) (Ins) No. 1059 of 2021 & I.A. No. 310 of 2022	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	Aalisha Sharma Nishit Dhruva Prakash Shinde Kaushal Parsekar Abhijeet Sinha- Intervenor
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8.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
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By order of Hon'ble Chairperson
-sd/-
Registrar